

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)

Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DELTRONIX INDIA LIMITED

S.NO.	PARTICULARS	DETAILS
1.	Name of corporate debtor	DELTRONIX INDIA LIMITED
2.	Date of incorporation of corporate debtor	26/07/1984
3.	Authority under which corporate debtor is incorporated / registered	ROC of New Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909DL1984PLC018787
5.	Address of the registered office and principal office (if any) of corporate debtor	A-323, SARITA VIHAR NEW DELHI-110044
6.	Date of closure of Insolvency Resolution Process	18.10.2022
7.	Liquidation commencement date of corporate debtor	18.10.2022 (Order received on 20.10.2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Ms. Sunita Umesh IBBI/IPA-001/IP-P00080/2017-18/10165
9.	Address and e-mail of the liquidator, as registered with the Board	M/s. UCC & Associates LLP, Chartered Accountants, 1315, Ansal Tower, 38 Nehru Place New Delhi-110019 Sunita.umesh@uccglobal.in
10.	Address and e-mail to be used for correspondence with the liquidator	B1/02, Palm Grove Villa, Ardee City Gate No.1, Sector 52, Gurugram, Harayana-122011 cirp.deltronix@gmail.com
11.	Last date for submission of claims	17.11.2022

Notice is hereby given that the National Company Law Tribunal, New Delhi, Bench-III has ordered the commencement of liquidation of the **Deltronix India Ltd**, vide order dated 18.10.2022

The stakeholders of **Deltronix India Ltd** are hereby called upon to submit their claims with proof on or before **17.11.2022** to the liquidator at the address mentioned against item **No.10**.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator:

Sunita Umesh

Date: 22.10.2022

Place: Gurugram

